



\$~37 to 39

*	IN THE HIGH COURT O	OF DELHI AT NEW DELHI
+	CONT.CAS(C) 610/2021	
	AJAY KUMAR SINGH	Petitioner
	Through:	Mr. Ankur Chhibber, Advocate.
	versus	
	SHRI AJAY KUMAR BHAL	LA AND ORS Respondents
20	Through:	Mr. Sunil Kumar Jha, M.S. Akhtar, Advocate for R-1 to R-4.
38. +	CONT.CAS(C) 612/2021	
	NARENDER SINGH TYAGI	Petitioner
	Through:	Mr. Ankur Chhibber, Advocate.
	versus	
	SHRI AJAY KUMAR BHAL	LA AND ORS Respondents
20	Through:	
39. +	CONT.CAS(C) 774/2021	
	RANJIT SINGH	Petitioner
	Through:	
	versus	
	SHRI AJAY KUMAR BHAL	LA AND ORS Respondent
	Through:	Mr. Anurag Ahluwalia, CGSC, Ms. Shweta Kumar, Advocates for R-1 to R-4.





CORAM: HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

% ORDER 03.02.2023

It is already 05:20 PM.

No time left.

List on 28.08.2023.

BY ORDER

COURT MASTER

FEBRUARY 3, 2023/hp